RAJYA SABHA [26 April, 2001]

(ii)	Director General,	_	Member
	(Organisation & Personnel)		
	Army Headquarters		
(iii)	Two Joint Secretaries,	_	Members
. ,	(Establishment) and		
	(General) of		
	Ministry of Defence		
(iv)	Additional Financial Adviser, -		Member
	Ministry of Defence		
(v)	Additional Director, General -		Member
	(Organisation) Army		
	Headquarters		
(vi)	Director (AG),	_	Member
	Ministry of Defence		Secretary
(VI)			~

(c) The Committee has since submitted its report.

Super Highways in Madhya Pradesh

*596. MISS MABEL REBELLO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the Prime Minister has announced a scheme for construction of Super Highways in the country;

(b) if so, the length of the proposed highways that would run through Madhya Pradesh;

(c) the progress made so far in implementing the scheme in the State; and

(d) by when it would be completed in the State?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJ. GEN. (RETD.) B.C. KHANDURI]:. (a) and (b) Hon'ble Prime Minister has announced the National Highway Development Project (NHDP) which is for 4-laning of Golden Quadrilateral and North-South-East-West Corridors in a total length of 13252

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km. A length of 652 km. in the State of Madhya Pradesh is proposed under North-South-East-West Corridors.

(c) A length of 10 km. in the Agro-Gwalior section of National Highway-3 is under implementation and another 33 km. in the same section will be taken up during 2001-2002.

(d) Work on all the projects on North-South and East-West Corridors passing through Madhya Pradesh is targeted to be completed by December, 2007.

Closure of Sugar Mills

†*597. PROF. M.M. AGARWAL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of the closed/sick sugar mills in the country as on date, district-wise;

(b) whether Government have prepared any special package to restart the closed sugar mills and for rehabilitation and revival of the sick sugar mills in various States;

(c) if so, the details thereof;

(d) whether the sugar mill owners owe crores of rupees to the sugarcane growers; and

(e) if so, the details thereof, mill-wise and the details of the action taken so far by Government against such sugar mill owners?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR): (a) The district-wise list of sugar mills which have not worked during the season 2000-2001 is at Annexure. The district-wise list of sick sugar mills registered with the Board for Industrial and Financial Recons-truciton (BIFR) is at Annexure. [See Appendix 192, Annexure No. 35]

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[†] Original notice of the Question was received in Hindi,